NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.233 /9//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Manish Shankar & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Ë	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
	V. Apper Raw		Course	9866709054	with

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Rafa Pripathi Ra	Africa	-9948221662	M.12 Ly

Heard, Shri. K. Ravindra Kumar, Senior Counsel along with Shri. V. Appa Rao, learned counsel for the petitioner and Shri. P. Raja Sripathi Rao, learned counsel for the respondent.

The learned counsel for the respondent submits that they are going to the settle the issue and they requested time.

Post the Case on 21.12.2017.

Member (Technical)

Member (Judicial)